

NOTICE

ADVOCATES AND PARTIES appearing in person are hereby informed that a list of ready Certified copies for the period 01/04/2018 to 31/05/2018 (**Annexure – A**) in suit/appeals/matters which are ready for delivery is notified on the notice board.

They are therefore hereby required to pay further charges due and payable on the aforesaid certified copies, as shown in the list and take delivery of the same on or before 15/06/2018.

AND

A list of Pending certified copy applications (**Annexure – B**) as estimated cost has not been paid till date for the period 01/04/2018 to 31/05/2018 in suit/appeals/matters which is notified on the notice board.

It is therefore hereby requested to pay further charges within 3 days from the date of this notice, failing which the said application will be treated as disposed off and filed.

Date : 04/06/2018

Sd/-
Registrar (Judicial)

IN THE HIGH COURT OF BOMBAY AT GOA

PANAJI GOA

List Of Petitions/Appeals/Application in which copies are ready for delivery

Annexure 'A'

SR	CC No.	U/O	Name	CC Appl. Date	CC Ready Date
1	797/2018	U	ADV. RYAN DA PIEDADE MENEZES	12/03/2018	27/04/2018
2	864/2018	O	ADV. A. KAMAT	16/03/2018	13/04/2018
3	900/2018	O	ADV. ESPERDIAO DIAS DO ROSARIO	21/03/2018	17/04/2018
4	933/2018	O	ADV. BETQUECAR KARISHMA CUSTA	23/03/2018	04/05/2018
5	951/2018	U	ADV. ANOOP ATCHUT GAOKER	26/03/2018	04/04/2018
6	952/2018	U	ADV. ANOOP ATCHUT GAOKER	26/03/2018	04/04/2018
7	953/2018	U	ADV. ANOOP ATCHUT GAOKER	26/03/2018	04/04/2018
8	954/2018	U	ADV. ANOOP ATCHUT GAOKER	26/03/2018	04/04/2018
9	985/2018	U	ADV. DEEP SHIRODKAR	28/03/2018	04/04/2018
10	987/2018	U	ADV. N. NORONHA	28/03/2018	02/04/2018
11	1003/2018	U	ADV. SAHISH MAHAMBREY	03/04/2018	04/04/2018
12	1035/2018	O	ADV. JOAQUIM GODINHO	04/04/2018	05/04/2018
13	1048/2018	U	ADV. PARIKSHIT S. SAWANT	05/04/2018	06/04/2018
14	1145/2018	O	ADV. AJIT R. KANTAK	13/04/2018	20/04/2018
15	1150/2018	U	ADV. P. KAUR	13/04/2018	03/05/2018
16	1154/2018	O	ADV. JOAQUIM GODINHO	13/04/2018	16/05/2018
17	1155/2018	O	ADV. JOAQUIM GODINHO	13/04/2018	16/05/2018
18	1156/2018	O	ADV. JOAQUIM GODINHO	13/04/2018	16/05/2018
19	1157/2018	O	ADV. JOAQUIM GODINHO	13/04/2018	16/05/2018
20	1158/2018	O	ADV. JOAQUIM GODINHO	13/04/2018	16/05/2018
21	1190/2018	U	ADV. AAMIR JAMADAR	17/04/2018	23/04/2018
22	1193/2018	U	ADV. ESPERDIAO DIAS DO ROSARIO	17/04/2018	30/05/2018
23	1219/2018	U	ADV. YADNYESH KOTKAR	19/04/2018	24/04/2018
24	1222/2018	O	ADV. SADANAND S. CHOPDENKAR	20/04/2018	21/04/2018
25	1224/2018	U	ADV. ARJUN F. NAIK	20/04/2018	24/04/2018
26	1262/2018	O	ADV. BHOBE SHRADHA SUBHASH	24/04/2018	30/05/2018
27	1290/2018	U	ADV. BHOBE SHRADHA SUBHASH	25/04/2018	31/05/2018
28	1295/2018	O	ADV. RAVI GAWAS	26/04/2018	05/05/2018
29	1324/2018	U	ADV. FONSECA CLAYTON ANTHONY	27/04/2018	03/05/2018
30	1329/2018	O	ADV. MAHESH AMONKAR	27/04/2018	16/05/2018
31	1348/2018	U	ADV. Z. VELZEE	02/05/2018	03/05/2018
32	1350/2018	O	ADV. BHOBE SHRADHA SUBHASH	02/05/2018	16/05/2018
33	1351/2018	O	ADV. BHOBE SHRADHA SUBHASH	02/05/2018	16/05/2018
34	1360/2018	O	ADV. YADIKA MANDREKAR	03/05/2018	04/05/2018
35	1364/2018	O	ADV. ANTHONY JOE D'SILVA	03/05/2018	04/05/2018
36	1368/2018	O	ADV. PRANAY A KAMAT	04/05/2018	05/05/2018
37	1383/2018	U	ADV. P. REDKAR	04/05/2018	04/05/2018
38	1384/2018	U	ADV. ANTHONY JOE D'SILVA	04/05/2018	16/05/2018
39	1407/2018	U	ADV. NIGEL JOHN FERNANDES	09/05/2018	09/05/2018
40	1408/2018	O	MR. TOME CARVALHO	09/05/2018	11/05/2018
41	1409/2018	O	MR. TOME CARVALHO	09/05/2018	11/05/2018
42	1414/2018	U	MR. JOHN FERNANDES	10/05/2018	10/05/2018
43	1416/2018	U	ADV. AMAY ARJUN PHADTE	10/05/2018	22/05/2018
44	1417/2018	U	ADV. AMAY ARJUN PHADTE	10/05/2018	30/05/2018
45	1432/2018	U	ADV. RAUNAK AJIT KANTAK	16/05/2018	16/05/2018
46	1451/2018	U	ADV. LAXMI SAWANT	23/05/2018	31/05/2018
47	1457/2018	U	MR. ROBERT CAPONE	25/05/2018	31/05/2018

Annexure – B

LIST OF THE APPLICATIONS IN WHICH ESTIMATED COST IS NOT PAID				
Sr. No.	C. C. No.	Advocate / Party Name	Case No.	Appliction Date
1	1378	Aditi Naik	WP/136/2018	04/05/18
2	1389	Ruksar Shaikh	AO/29/2012	05/05/18
3	1402	Mr. L. Khandeparkar	FA/94/1999	08/05/18
4	1403	Mr. L. Khandeparkar	CA/164/1999	08/05/18
5	1404	Mr. L. Khandeparkar	FA/109/1999	08/05/18